



2025:DHC:5947-DB



\$~117

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10385/2025 & CM APPL. 43113/2025

MUKESH KUMARPetitioner

Through: Mr. Abhimanyu Kumar Singla,
Adv. with Mr. Ashish Singh, Petitioner In
Person.

versus

UNION OF INDIA & ORS.Respondents

Through:

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER [ORAL]

22.07.2025

%

1. Mr. Singla, learned Counsel for the petitioner seeks leave to withdraw this writ petition with liberty to move the Armed Forces Tribunal for the same relief.

2. Leave and liberty is granted as aforesaid. The petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

JULY 22, 2025

AR